

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

27. I.A. 3023/2022

I.A. 2463/2022

I.A. 1091/2022

In

C.P.(IB)-307(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)

SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.11.2022**

NAME OF THE PARTIES: CLEARWATER CAPITAL PARTNERS SINGAPORE
FUND V PVT. LTD.

V/s.

RENAISSANCE INDUS INFRA PRIVATE LIMITED.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
05.12.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)